

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) सरकार को इसकी कोई जानकारी नहीं है कि समाज-विरोधी तत्व तस्कर व्यापार करने के लिए सीमावर्ती राज्यों के सीमावर्ती गांवों में बहुत से ट्रकों का प्रयोग कर रहे हैं। परन्तु सीमावर्ती भू-भागों के समीपस्थ क्षेत्रों सहित देश के भिन्न-भिन्न भागों में अवैध माल लाने-ले-जाने हुए पाये गये कुछ मोटर-ट्रकों को सीमाशुल्क कानून के अन्तर्गत पकड़ा गया है और उनके विरुद्ध कार्यवाही की गई है।

(ख) यह सवाल पैदा ही नहीं होता।

HOUSING COLONIES IN DELHI

721. SHRI GULAM MOHAMMAD BAKSHI : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether a number of housing colonies have sprung up in Delhi and Greater Delhi and how many of these are authorised and others otherwise;

(b) whether housing schemes have been given effect to in the said colonies and whether in some of them house construction has been stopped; and

(c) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) to (c) The information is being collected and a statement will be placed on the Table of the House in due course.

SMUGGLING OF STAINLESS STEEL AT INDO-NEPAL BORDER

722. SHRI MOLAHU PRASAD : Will the Minister, of FINANCE be pleased to state :

(a) Whether Government are aware that there is a big factory of Nepal Government situated on the Indo-Nepal border, which is manufacturing stainless steel utensils;

(b) if so, whether it is a fact that all the utensils manufactured in that factory are being sold in India through the Calcutta market;

(c) whether it is also a fact that a huge quantity of Indian currency is being smuggled to foreign countries through Nepal as a result thereof;

(d) if so, whether Government propose to check it; and

(e) if not, the reasons thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Government are aware that there is a factory at Biratnagar in Nepal manufacturing Stainless Steel utensils.

(b) Stainless Steel utensils manufactured in that factory are being imported from Nepal into India, but the Government are not aware whether the entire production of the factory is being marketed in India through the Calcutta market. In terms of Indo-Nepal Treaty of Trade and Transit, 1960, there is no restriction on such imports.

(c) to (e) There is no restriction on movement of Indian currency between India and Nepal. The Government are not aware that Indian currency is being smuggled from Nepal to other countries.

SMUGGLING OF CONTRABAND GOLD AND GOODS

723. SHRI K. P. SINGH DEO :
SHRI HARDAYAL DEVGUN :
SHRI C. K. BHATTACHARYYA :
SHRI V. KRISHNAMOORTHY :
SHRI GADILINGANA GOWD :
SHRI NITIRAJ SINGH CHAUDHARY :
SHRI PRAKASH VIR SHASTRI :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that there has been spurt in the smuggling of contraband goods and gold into India;

(b) whether it is also a fact that only 5 per cent of the smuggling is detected by the Central and State Governments;

(c) whether it is also a fact that silver ingots and coins of 25 and 50 paise denominations are being smuggled to Persian Gulf by sea to finance gold and other luxury goods smuggled into India; and

(d) if so, the action taken by Government in this regard?